

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/154/2016
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Nithyanandhan.	Counsel for Petitioners	
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ORDER

Mr. K. Nithyanandhan, Counsel for Petitioner present. No representation on behalf of Respondents for giving reply to rejoinder. At request, time is enlarged. Put up on **16.08.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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